

C. P. No. 958 of 2016
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

In the matter of: The Companies Act, 1956;

And

In the matter of: Sections 433 (e), 434 (1) and 439 of the said Act;

And

In the matter of: **M/s Begwani Trade and Industries Private Limited**, a company incorporated under the provisions of Companies Act, 1956, through its Director, having its Registered Office at 3 Bentinck Street, 1st Floor, P.S. Hare Street, Kolkata-700001, West Bengal, within the jurisdiction of this Hon'ble Court.

... COMPANY

And

In the Matter of:

Asset Reconstruction Company (India) Limited, a company incorporated under the provisions of Companies Act, 1956, through its Constituted Attorney, Mr. Adil Rashid, and having its registered office at The Ruby, 10th Floor, 29, Senapati Bapat Marg, Dadar (West), P.O. & P.S. Dadar (West), City and District Mumbai-400028 and regional office at Room No.A-11, 8th Floor, Chatterjee International Centre, 33A, Jawaharlal Nehru Road, Kolkata-700 071, West Bengal

..... PETITIONER/PETITIONING CREDITOR

Notification to the Official Liquidator of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 18.02.2019 by The Hon'ble Justice Arindam Sinha for winding up the under-mentioned company under the Companies Act, 1956. A xerox copy of the order is sent herewith for your record.

1. Name of the Company : **M/s Begwani Trade and Industries Private Limited**
2. Registered office of the Company : 3 Bentinck Street,
1st Floor, P.S. Hare Street,
Kolkata-700001,
West Bengal,
3. Petitioner's Advocate : Vikram Wadehra,
Advocate,
C/o. Vidhii Partners,
Advocates,
Ambassador Apartments, Flat No.13,
Block-B, 1st Floor, 61A, Park Street,
Kolkata – 700 016.
4. Date of presentation of the petition: 23.09.2016.

Dated this 19th day of March, 2019.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... PETITIONER/PETITIONING CREDITOR

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta - 700 020.

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